Name of the Corporate Debtor: Harvest Hotels and Serviced Apartments Private Limited ; Date of Commencement of CIRP: 07-10-2022; List of Creditors as on: 09-06-2023; Name of IP: Mr. Shailendra Ajmera; Process Number: 2; Last 5 digitof registration number: 10568 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	2092008456	1	2092008456	90.45	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	1	14456466	1	6241506	0.27	0	8214960		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	104800839	2	30996860	1.34	0	69101508	4702471	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	20	329424929	20	183712274	7.94	0	145712655	0	<u>Annexure 9</u>
	Total	26	2540690690	24	2312959096	100.00	0	223029123	4702471	